

HIGH COURT OF SIKKIM
GANGTOK

No. 52/HCS

Dated: 08.10.2021

NOTIFICATION

The High Court of Sikkim has been pleased to constitute the Internal Complaints Committee in terms of Section 4 of the Sexual Harassment at Workplace (Prevention, Prohibition & Redressal) Act, 2013 to receive and inquire into the complaints of sexual harassment at workplace regarding the Judicial Officers of the State, as under:

- | | |
|---|---------------------|
| 1. Hon'ble Mrs. Justice Meenakshi Madan Rai,
Acting Chief Justice, High Court of Sikkim. | -Chairperson |
| 2. Hon'ble Mr. Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim. | -Member |
| 3. Registrar General, High Court of Sikkim. | -Member |
| 4. Mrs. Samita Sharma,
Director, Sikkim Judicial Academy. | - Member |
| 5. Mrs. Kesang Diki Bhutia,
Advocate, Gangtok. | -Member |

By Order,

Sd/-
(Jyoti Kharka)
REGISTRAR

Memo No.: V(141) 'B'/Confdl/HCS/5656-5704

Dated: 08.10.2021

Copy to:

1. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim.
2. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Secretary General, Supreme Court of India, New Delhi.
4. Deputy Registrar, Ministry of Law & Justice, Department of Justice, Government of India, New Delhi.
5. Registrar General, High Court of _____.
6. All District & Sessions Judge.
7. Legal Remembrance-cum-Secretary, Law Department, Government of Sikkim.
8. Director, Sikkim Judicial Academy.
9. Additional Director, Sikkim Judicial Academy.
10. Member Secretary, Sikkim State Legal Services Authority.
11. All Chief Judicial Magistrate-cum-Civil Judge.
12. All Senior Civil Judge-cum-Judicial Magistrate.
13. All Civil Judge-cum-Judicial Magistrate.
14. President, Sikkim High Court Bar Association, Gangtok, East Sikkim.
15. President, Bar Association of Sikkim (High Court and Subordinate Courts) Gangtok, East Sikkim.
16. President, Namchi Bar Association, Namchi, South Sikkim.
17. All Section in-charge, High Court of Sikkim.
18. Computer Cell for uploading in the official website.
19. File.
20. Guard File.


08/10/2021
**DEPUTY REGISTRAR
(JUDICIAL)**